## Government of West Bengal Finance Department Budget Branch

## ORDER

No. 52-SB(SM)-20

Howrah, the 26<sup>rd</sup> day of March, 2020

## **ADDENDUM**

Subject: Constitution of the West Bengal State Emergency Relief Fund

In the light of the current crisis faced by the State due to COVID-19, it is hereby decided to use the funds from the West Bengal State Emergency Relief Fund set up vide *Order No. 50-SB(SM)-20* dated 23.03.2020, **exclusively for the purpose of combating COVID-19.** 

H.K. Dwivedi

Additional Chief Secretary to the Govt. of West Bengal Finance Department